Sanctioned strength of IPS in Maharashtra

1180. SHRI AVINASH PANDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total sanctioned strength of the Indian Police Service (IPS) in Maharashtra;

(b) what is the total number of IPS officers currently facing disciplinary proceedings and criminal proceedings in a Court of Law; and

(c) what steps are being taken to cleanse the service and retire such officers found wanting in discharge of their duties?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) As on 01.01.2016, the total sanctioned strength of IPS in Maharashtra State is 302.

(b) As per the information received from State Cadres from time to time and as available with this Ministry, 149 IPS officers are facing inquiries, out of which 82 are facing disciplinary proceedings, 49 are facing criminal proceedings and 18 are facing both.

(c) Disciplinary actions are taken under Rule-7 of AIS (Discipline and Appeal) Rules, 1969 against delinquent IPS officers by the Central Government, in respect of the officers working in Government of India, and by the State Government, in respect of those working in the States. Further, Rule 16 (3) of the All India Services (Death-cum-retirement Benefits) Rules, 1958 provide for the "pre-mature" or early retirement of officers on the basis of a review of their entire service record. This review is to be carried out by the State Government, even in respect of officers on Central deputation.

Criteria for handing over cases to NIA

1181. SHRI PARIMAL NATHWANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what are the criteria for handing over cases to NIA;

(b) the details of the cases handed over to the National Investigation Agency for investigation since its inception till date;

(c) the status of such cases under investigation by the NIA;

(d) whether it is a fact that inadequate manpower in the NIA hampers the investigation process and final and logical conclusion of cases which are of utmost national importance; and